

**3647**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 985/2019**

**With**

**Original Application No. 986/2019**

**With**

**Original Application No. 528/2023**

**IN THE MATTER OF:**

**In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh**

**With**

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur**

**Nagar Uttar Pradesh**

**With**

**News report published in Dainik Jagran dated 14.08.2023 “highlights a growing concern regarding industrial pollution in the Godhrauli village**

**INDEX**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE, KANPUR NAGAR-UTTAR PRADESH ALONG WITH THE SUPPORTING AFFIDAVIT.	3-11
2.	<u>ANNEXURE-1.</u>	

	Extract of clause 4.1, IS 1172:1993 (Fourth Revision).	12-14
3.	<b><u>ANNEXURE-2.</u></b> U.P. Jal Nigam letter No. 533/W-49/12 dated 07-05-2025 confirming commissioning of the JNNURM distribution network.	15
4.	<b><u>ANNEXURE-3.</u></b> Report and photograph evidencing the laying of a 132-metre pipeline between House Nos. 127/128-A and 127/156-A, Juhi Bamburahia.	16-21
5.	<b><u>ANNEXURE-4.</u></b> Schedule showing placement of ten 5,000-litre tankers and the daily refilling pattern delivering 200–250 KLD to Afeem Kothi.	22-28
6.	<b><u>ANNEXURE-5.</u></b> Photographs displaying engineers' mobile numbers on water tankers deployed at Afeem Kothi.	29-30
7.	<b><u>ANNEXURE-6.</u></b> Copies of daily feedback and supervision registers maintained by Jal Kal engineers for tanker operations in Afeem Kothi.	31-51

Through

*Priyanka*

Date: 24.05.2025

Place: New Delhi

**PRIYANKA SWAMI**  
STANDING COUNSEL FOR STATE, UTTAR PRADESH  
F-13, JANGPURA, NEW DELHI 110014  
E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

**3649**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 985/2019**

**With**

**Original Application No. 986/2019**

**With**

**Original Application No. 528/2023**

**IN THE MATTER OF:**

**In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh**

**With**

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur**

**Nagar Uttar Pradesh**

**With**

**News report published in Dainik Jagran dated 14.08.2023 “highlights a growing concern regarding industrial pollution in the Godhrauli village**

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE,  
KANPUR NAGAR-UTTAR PRADESH ALONG WITH THE SUPPORTING  
AFFIDAVIT.**

**MOST RESPECTFULLY SHOWTH**

1. That the Hon'ble National Green Tribunal has passed an Order dated 08.04.2025 in the captioned matter. The Executive part of the order is as follows-

*“.....4..Reply on behalf of Principal Secretary, Environment, Forest and Climate Change, Department of Govt. UP dated 17.03.2025 has been filed responding to the recommendations of the Amicus Curiae. In respect of recommendation no.1 concerning installation of RO – NF Water Plants to ensure clean water supply for all domestic purposes in the affected area in Kanpur Nagar, Kanpur Dehat and Fatehpur, response filed by Principal Secretary, Environment, Forest and Climate Change, UP reveals that adequate arrangement for supply of water for drinking and domestic purposes are not made. On examination of the details disclosed in respect of the railway colony at Afeem Kothi where settlement of 5000 people is disclosed, we find that supply of water from 10-11 tankers is only 50 kld which is far less the requirement considering even the conservative consumption norms. Same is the position in respect of other areas also. Reply discloses the scheme which will be completed for supply of surface water in those areas but immediate concern is forthcoming summer season when adequate supply of water is essential for survival.*

*5. In the feasibility report concerning item no.1 relating to supply of water (page3474) it is mentioned by the committee that 135 litre per head per day water is required by those living in that area. State must ensure adequate supply of water.*

*6. Learned AAG has submitted that the issue relating to supply of adequate water in all the affected areas will be re-examined and appropriate provisions will be made and fresh report in this regard will be filed.*

2. **That**, in faithful compliance with the aforesaid directions, the District Magistrate, Kanpur Nagar, respectfully submits this point-wise report. Each paragraph reproduces, in full, the replies received from the concerned departments.

## Recommendation 1 – RO-NF CLEAN DOMESTIC WATER SUPPLY

3. That the Ministry of Housing and Urban Affairs has earmarked a **service-level benchmark of 135 litres per person per day** for the Kanpur Municipal Corporation area. Concurrently, **Indian Standard 1172:1993 (Fourth**

**Revision**), titled *Code of Basic Requirements for Water Supply, Drainage and Sanitation*, stipulates that urban communities should ordinarily receive **70 to 100 litres per head per day** for domestic needs exclusive of flushing, and that communities of up to 20,000 population without a flushing system must receive **not less than 40 litres per head per day** through public stand-posts; it further permits the upper figure of 150–200 litres to be **reduced to 135 litres** for Lower-Income-Group and Economically Weaker-Section housing. (*Annexure-1*).

4. That in **Juhi Bamburahia Rakhi Mandi** a complete distribution system laid under the **Jawaharlal Nehru National Urban Renewal Mission (JNNURM)** for conveying treated surface water from the river Ganga had remained idle. Pursuant to departmental letter **No. Jalkal/3559/GMS-672/2024-25 dated 22 February 2025**, the Superintending Engineer, U.P. Jal Nigam (Urban) confirmed by **letter No. 533/W-49/12 dated 07 May 2025** that the network is now functional and supplying potable surface water to the locality. (*Annexure-2*).
5. That it was further discovered that the lane stretching from **House No. 127/128-A to House No. 127/156-A** lacked any pipeline; accordingly, the Jal Kal Department has installed **132 metres of pipe** and commenced regular

supply, thereby enabling approximately **seventy households** to receive safe drinking water every morning and evening. (*Annexure-3*).

6. That as a result of energising the distribution grid and extending service to the above-noted lane, the entire Juhi Bamburahia settlement now receives a continuous flow of pure surface water through pipelines, fulfilling the benchmark requirement.
7. That hat the Railway Colony situated at **Afeem Kothi** (also referred to as Opium Kothi, Rakhi Mandi) constitutes an **informal and unauthorized slum settlement** established on the land belonging to the Railway Department, Government of India. The said colony is not under the jurisdiction or administrative purview of the Municipal Corporation. As a result, there is no provision for a conventional sewerage or flushing system, nor are there individual household water service connections in place. Owing to the absence of basic infrastructure, the water supply to the residents of this colony—comprising approximately **5,000 persons**—is currently being maintained through the deployment of water tankers by the concerned authorities.

## 3654

8. That to meet this need, **water tankers of 5,000-litre capacity have been stationed at ten distinct locations** within the colony, and **two tractors and four tankers** undertake **four to five refilling trips daily**, resulting in a delivery of **200 to 250 kilo-litres per day**, i.e., **40 to 50 litres per head per day**. (*Annexure-4*).
9. That for the continuity of supply, the **mobile numbers of the responsible engineers are prominently displayed on each tanker** so that, upon notification of an empty vessel, an immediate replacement can be dispatched. (*Annexure-5*).
10. That in addition, the Jal Kal Department obtains **feedback from local residents** and carries out **regular supervision of the tanker operations**, with all observations being duly recorded in supervision registers. (*Annexure-6*).
11. That by the measures detailed above—namely, activation of the JNNURM grid and extension of service in Juhi Bamburahia, together with a norm-compliant tanker regimen in Afeem Kothi—the requirement of providing an adequate supply of potable water, as emphasised by the Hon'ble Tribunal, stands duly met in both localities.

**Through**

**3655**

*Priyanka...*

Date: 24.05.2025

Place: New Delhi

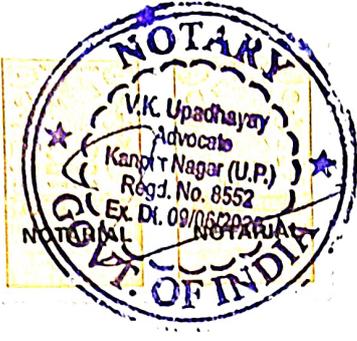
**PRIYANKA SWAMI**

STANDING COUNSEL FOR STATE, UTTAR PRADESH

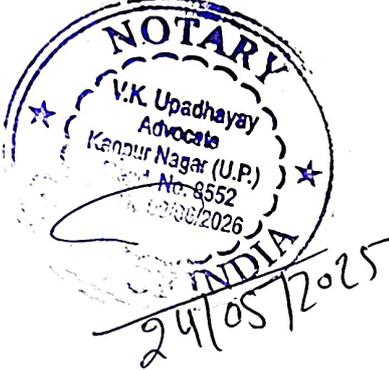
F-13, JANGPURA, NEW DELHI 110014

E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

3656



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI



Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

**IN THE MATTER OF:**

**In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh**

**With**

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur  
Nagar Uttar Pradesh**

**With**

**News report published in Dainik Jagran dated 14.08.2023 “highlights a  
growing concern regarding industrial pollution in the Godhrauli village**

**AFFIDAVIT**

I, **Jitendra Pratap Singh**, aged about 53 years s/o **Sh. S.P. Singh** is presently posted as **District Magistrate, Kanpur Nagar**, having an office at **Kanpur**.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



*[Signature]*  
 \_\_\_\_\_  
 24.05.2025  
 DEPONENT

VERIFICATION

Verified on solemn affirmation at Collectorate on this 24<sup>th</sup> day of May 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
 \_\_\_\_\_  
 24.05.2025  
 DEPONENT

certified that this document presented before me today by Shri. [Signature] who is identified by [Signature] verified per identification.  
 Hence Attested  
 Virendra Kumer Upadhyay  
 Notary Govt. of India  
 Kanpur Nagar (U.P.)  
*[Signature]*  
 24/05/2025

*Indian Standard***CODE OF BASIC REQUIREMENTS FOR  
WATER SUPPLY, DRAINAGE AND SANITATION  
( Fourth Revision )****1 SCOPE**

**1.1** This standard lays down basic requirements for water supply, drainage and sanitation for residential, commercial, industrial and other types of buildings in urban areas including railway platforms, bus stations and terminals, seaports, airports and market yards.

**1.2** This standard does not take into consideration the requirements of water for industrial plants and processes which have to be provided for separately depending upon individual requirements. It also does not take into account overcrowding, both casual and permanent, and is based on the assumption that the average size of a family is 5, and 9 m<sup>2</sup> floor area is occupied by not more than two persons. It does not provide for municipal water supply requirements such as for street cleaning, etc.

**2 REFERENCES**

**2.1** The following Indian Standards are necessary adjuncts to this standard:

<i>IS No.</i>	<i>Title</i>
2064 : 1993	Code of practice for selection, installation and maintenance of sanitary appliances ( <i>second revision</i> )
4878 : 1986	Byelaws for construction of cinema buildings ( <i>first revision</i> )
9668 : 1990	Code of practice for provisions and maintenance for water supplies for fire fighting

**3 GENERAL REQUIREMENTS**

**3.0** All buildings shall conform to the following general requirements in regard to water supply, drainage and sanitation.

**3.1** All premises intended for human habitation, occupancy or use shall be provided with the supply of potable water, neither connected with unsafe water supply nor subject to the hazards of backflow or back-siphonage.

**3.2** Plumbing fixtures, devices and appurtenances shall be supplied with water in sufficient volume and at pressures adequate to enable them to function satisfactorily under all normal conditions of use.

**3.3** Plumbing shall be designed and adjusted to use the minimum quantity of water consistent with proper performance and cleaning.

**3.4** Devices for heating and storing water shall be so designed and installed as to prevent dangers from explosion through overheating.

**3.5** Every building having plumbing fixtures installed and intended for human habitation, occupancy or use on premises abutting on a street, alley or easement in which there is a public sewer, shall have connection with the sewer.

NOTE — An easement is a right which the owner or occupier of certain land possesses, as such, for the beneficial enjoyment of that land, to do and continue to do something, or to prevent and continue to prevent something being done, in or upon or in respect of, certain other land not his own (definition taken from Indian Easements Act, 1882).

**3.6** Each family dwelling unit on premises abutting on a sewer or with a private sewage-disposal system shall have, at least, one water closet and one kitchen sink. It is desirable that a bath room with a tap or shower should be installed to meet the basic requirements of sanitation and personal hygiene.

**3.7** All other structures for human occupancy or use on premises abutting on a sewer or with a private sewage-disposal system shall have adequate sanitary facilities, but in no case less than one water-closet and one other fixture for cleaning purposes.

**4 WATER SUPPLY REQUIREMENTS****4.1 Water Supply for Residences**

A minimum of 70 to 100 litres per head per day may be considered adequate for domestic needs of urban communities, apart from non domestic needs as flushing requirements. As

a general rule the following rates per capita per day may be considered minimum for domestic and non domestic needs:

- 1) For communities with population up to 20 000 and without flushing system
  - a) water supply through standpost 40 lphd ( Min )
  - b) water supply through house service connection 70 to 100 lphd
- 2) For communities with population 20 000 to 100,000 together with full flushing system 100 to 150 lphd
- 3) For communities with population above 100 000 together with full flushing system 150 to 200 lphd

NOTE — The value of water supply given as 150 to 200 litres per head per day may be reduced to 135 litres per head per day for houses for Lower Income Groups (LIG) and Economically Weaker Section of Society (EWS), depending upon prevailing conditions.

4.1.1 Out of the 150 to 200 litres per head per day, 45 litres per head per day may be taken for flushing requirements and the remaining quantity for other domestic purposes.

#### 4.2 Water Supply for Buildings Other Than Residences

Minimum requirements for water supply for buildings other than residences shall be in accordance with Table 1.

### 5 DRAINAGE AND SANITATION REQUIREMENTS

#### 5.1 General

There shall be at least one water tap and arrangements for drainage in the vicinity of each water-closet or group of water-closets in all buildings.

#### 5.2 Residences

5.2.1 Dwellings with individual conveniences shall have at least the following fitments:

- a) One bath room provided with a tap,
- b) One water-closet, and
- c) One nahani or sink either in the floor or raised from the floor with a tap.

Table 1 Water Requirements for Buildings Other than Residences

Sl No.	Type of Building	Consumption Per Day, litres
(1)	(2)	(3)
i)	Factories where bath rooms are required to be provided	45 per head
ii)	Factories where no bath rooms are required to be provided	30 per head
iii)	Hospital ( including laundry ) :	
	a) Number of beds not exceeding 100	340 per head
	b) Number of beds exceeding 100	450 per head
iv)	Nurses' homes and medical quarters	135 per head
v)	Hostels	135 per head
vi)	Hotel	180 per head
vii)	Offices	45 per head
viii)	Restaurants	70 per seat
ix)	Cinemas, concert halls and theatres	15 per seat
x)	Schools:	
	a) Day schools	45 per head
	b) Boarding schools	135 per head

NOTE — For fire demand in buildings refer IS 9668 : 1981.

Where only one water-closet is provided in a dwelling, the bath and water-closet shall be separately accommodated.

NOTE — Water-closets, unless otherwise indicated, shall be of Indian style ( squatting type ).

5.2.2 Dwellings without individual conveniences shall have the following fitments:

- a) One water tap with draining arrangement in each tenement,
- b) One water-closet and one bath for every two tenements, and
- c) Water taps in common bath rooms.

#### 5.3 Buildings Other Than Residences

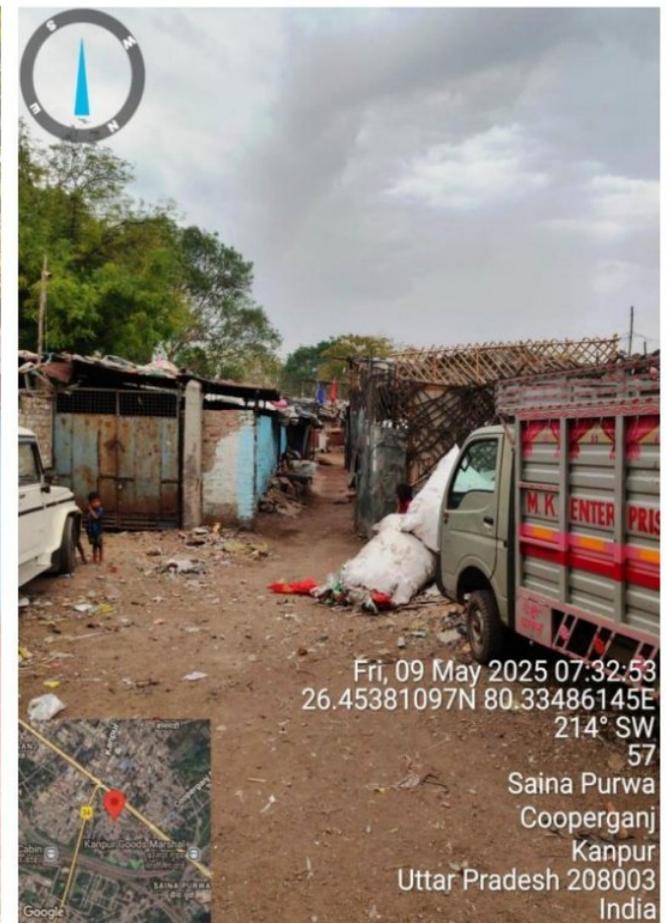
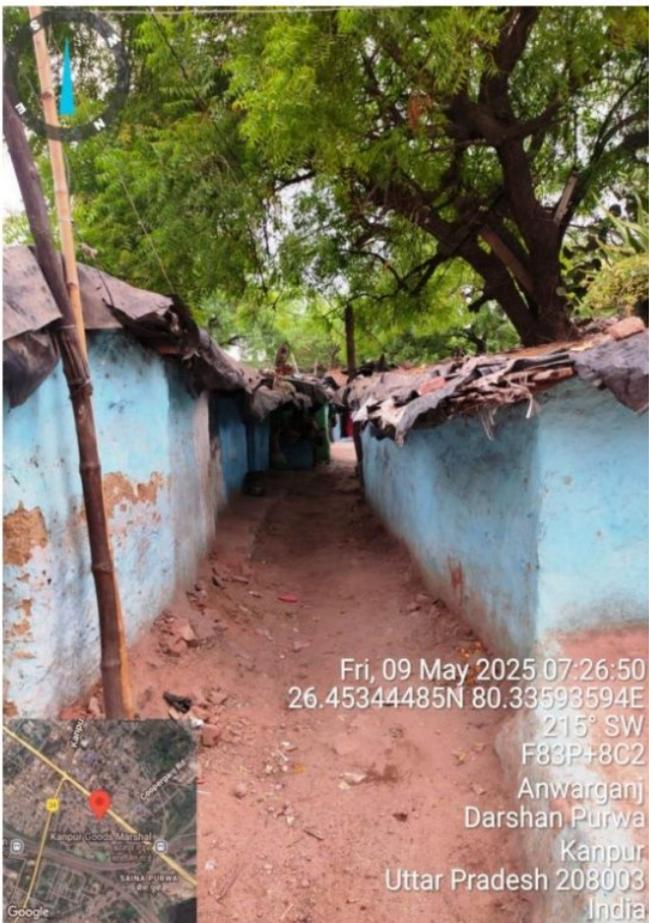
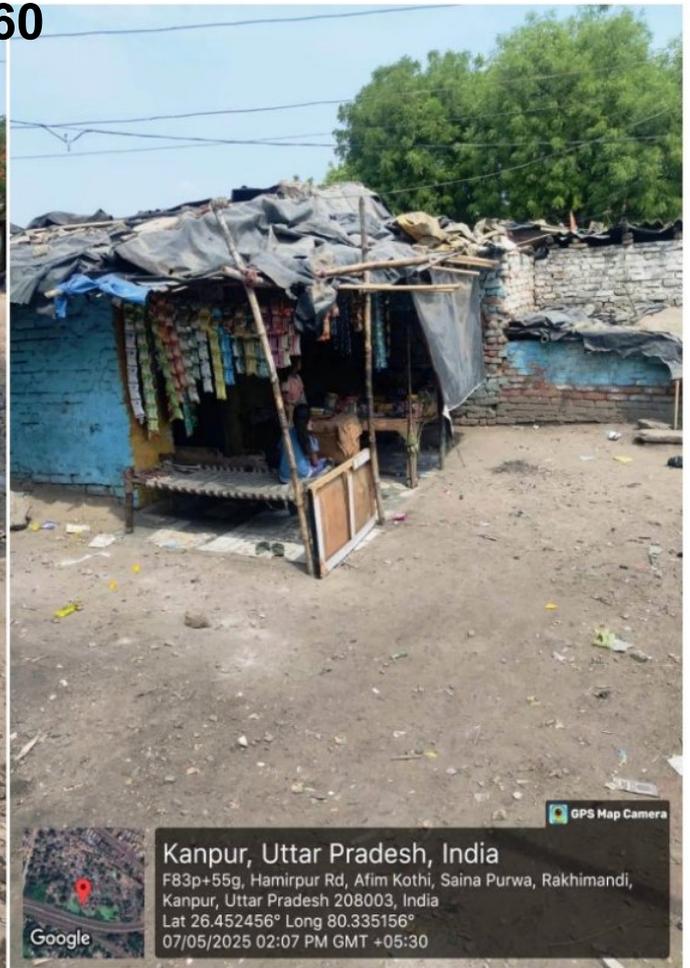
The requirements for fitments for drainage and sanitation in case of buildings other than residences shall be in accordance with Tables 2 to 12.

### 6 WATER SUPPLY, DRAINAGE AND SANITATION REQUIREMENTS FOR RAILWAY PLATFORMS, BUS STATIONS, BUS TERMINALS AND AIRPORTS

#### 6.1 General

The water supply, drainage and sanitation requirement specified in 6.2 to 6.4 for railway stations, bus stations, bus terminals, sea ports

3660





कार्यालय अधिशासी अभियन्ता,  
निर्माण खण्ड (द्वितीय),  
उ०प्र०जल निगम(नगरीय), कानपुर

अभि-स  
कंस



0512 2215831

Email - pmbarraoqoknp@yahoo.com

पता 123/494 जे०एन०टी० बिल्डिंग,

कानपुर-208012

पत्रांक: 533 / W - 49 / 12

दिनांक: 07/05/2025

सेवा में

महाप्रबन्धक  
जलकल विभाग,  
नगर निगम कानपुर।

विषय - वार्ड-14 जोन-3, जूही गढा बम्बूरिहया राखी मण्डी क्षेत्र में भूगर्भ जल प्रदूषित होने के फलस्वरूप N.G.T. के निर्देशानुसार निवासियों को सतही पेयजल उपलब्ध कराने की व्यवस्था के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि राष्ट्रीय हरित अधिकरण की उक्त क्षेत्र में पेयजल व्यवस्था के सम्बन्ध में प्रस्तुत रिपोर्ट के क्रम में उक्त प्रश्नगत क्षेत्र का निरीक्षण किया गया तथा उक्त क्षेत्र में जे०एन०एन०यू०आर०एम० कार्यक्रम के अन्तर्गत कानपुर पेयजल योजना फेज-1 के अधीन निर्मित जोनल पम्पिंग स्टेशन राजीव पार्क, बारादेवी के अधीन बिछायी गयी 22 कि०मी० पाइप लाईन को संचालित कर पेयजलापूर्ति सुनिश्चित करा दी गयी है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक:- उपरोक्तानुसार,

भवदीय

  
(प्रवीन यादव)

अधिशासी अभियन्ता

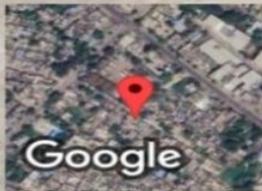
पृ०सं० एवं दिनांक यथापरोक्त:

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

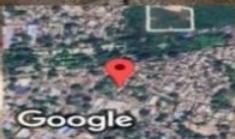
1. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), कानपुर।
2. ड० राहुल तिवारी, राहायक अभियन्ता।

अधिशासी अभियन्ता

3662



**Kanpur, Uttar Pradesh, India**  
341/b, Near Juhi Bus Depot, Niralanagar Juhi, Juhi Kalan, Saket Nagar, Kanpur, Uttar Pradesh 208014, India  
Lat 26.441464° Long 80.321182°  
03/04/2025 06:16 PM GMT +05:30

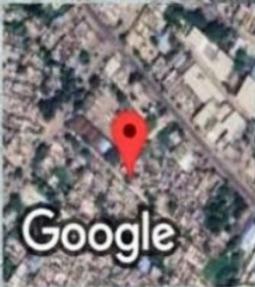


**Kanpur, Uttar Pradesh, India**  
141/a/n6, Juhi Kalan, Govind Nagar, Kanpur, Uttar Pradesh 208006, India  
Lat 26.445544° Long 80.324512°  
04/03/2025 09:35 AM GMT +05:30

3663



GPS Map Camera



Google

**Kanpur, Uttar Pradesh, India**

C8rc+jf6, Juhi Kalan, Juhi, Kanpur, Uttar Pradesh  
208014, India

Lat 26.441574° Long 80.321331°

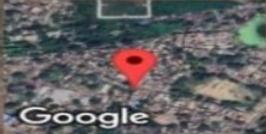
03/04/2025 06:12 PM GMT +05:30

3664



**Kanpur, Uttar Pradesh, India**  
156/a, Juhi Kalan, Govind Nagar, Kanpur, Uttar Pradesh  
208006, India  
Lat 26.445464° Long 80.325809°  
07/05/2025 06:07 PM GMT +05:30

GPS Map Camera



**Kanpur, Uttar Pradesh, India**  
147, Juhi Kalan, Juhi, Kanpur, Uttar Pradesh 208014, India  
Lat 26.445318° Long 80.325719°  
30/04/25 04:50 PM GMT +05:30

GPS Map Camera

मैं जूही बम्बुरहीया का रहने वाला हूँ मुझे सरकारी  
घापी पाइप लाइन से सतही जल सुबह शाम मिल रहा  
हूँ। उक्त पानी का उपयोग रोज करते हूँ।

शुनील अग्रवाल

12/4/21

जूही बम्बुरहीया

05/05/25

मैं जूही बम्बुरहीया का निवासी हूँ। मुझे जल कल विभाग  
द्वारा बिछाई गई पाइपलाइन से सुबह शाम सतही जल प्राप्त हो  
रहा है व इसी पानी का हम लोग उपयोग करते हैं।

संदीप

12/4/07

जूही बम्बुरहीया

05/05/25

मैं जूही लम्बुरदिया का निवासी हूँ। मुझे जल कल विभाग द्वारा बिछाई गई पाइपलाइन से सुबह शाम सतही जल प्राप्त हो रहा है व इसी पानी का हम लोग उपयोग करते हैं।

सुरेश चन्द्र  
127/107 जूही लम्बुरदिया  
कानपुर

11/04/25

मैं जूही लम्बुरदिया का निवासी हूँ। मुझे विभाग द्वारा डाली गयी पानी कि पाइप लाइन से सुबह शाम सतही पानी प्राप्त हो रहा है।

राजेश यादव  
127/124 जूही  
लम्बुरदिया कानपुर  
9450149245

12/04/25

मैं जूही कम्बुखिया का निवासी हूँ। मुझे सरकारी पानी की पाइप लाइन से सतही जल सुबह शाम प्राप्त हो रहा है एवम् हम लोग उसी पानी का उपयोग करते हैं।

नाम - मनोज कुमार  
पता - 127/124 जूही  
कम्बुखिया कानपुर  
-प्र

Mo - 7398430418

16/04/25

मैं जूही कम्बुखिया का निवासी हूँ। मुझे सरकारी पानी की पाइप लाइन से सतही जल सुबह शाम प्राप्त हो रहा है एवम् हम लोग उसी पानी का उपयोग करते हैं।

नाम - उमिल कुमार  
पता - 127/95 जूही कम्बुखिया  
कानपुर

16/04/25

कार्यालय अधिशासी अभियन्ता जोन-5, जलकल विभाग, नगर निगम कानपुर  
राखीमंडी अफीम कोठी में शुद्ध पेयजल की व्यवस्था हेतु प्रतिदिन लगाये जा रहे टैकरों का विवरण  
निम्नवत् है-

क्रम0 सं0	टैकर का स्थल	टैकर लगाये गये स्थल की जियो टैग लोकेशन	
		Latitude	Longitude
1	झण्डा रोहण चौराहा कल्लू कबाड़ी की दुकान के सामने	26.453776	80.333513
2	अफीम कोठी राखीमंडी जग्गू बाबा मंदिर	26.453885	80.334404
3	राखीमंडी हरि ठेकेदार की दुकान के सामने	26.453227	80.334655
4	रेलवे ग्राउण्ड के अन्दर	26.452457	80.337746
5	पप्पू तिवारी परचून की दूकान के सामने	26.45304	80.333587
6	रोहित के दुकान के सामने	26.452621	80.333948
7	राखीमंडी जल निगम पम्प हाउस के पास	26.452932	80.336434
8	रियाज भाई के गोदाम के सामने	26.453285	80.336177
9	राखी मंडी बारा मासी कालोनी	26.452446	80.335174
10	राखी मंडी धनीराम के मकान के सामने	26.454429	80.333766

3669



3670



3671

शुद्ध पेयजल  
क्र.सं.  
21



GPS Map Camera

Kanpur, Uttar Pradesh, India  
84/224, Hamirpur Rd, Karwalo Nagar, Anwarganj,  
Darshan Purwa, Kanpur, Uttar Pradesh 208014, India  
Lat 26.453066° Long 80.333639°  
07/05/2025 02:14 PM GMT +05:30

Google

जल ही जीवन है

46

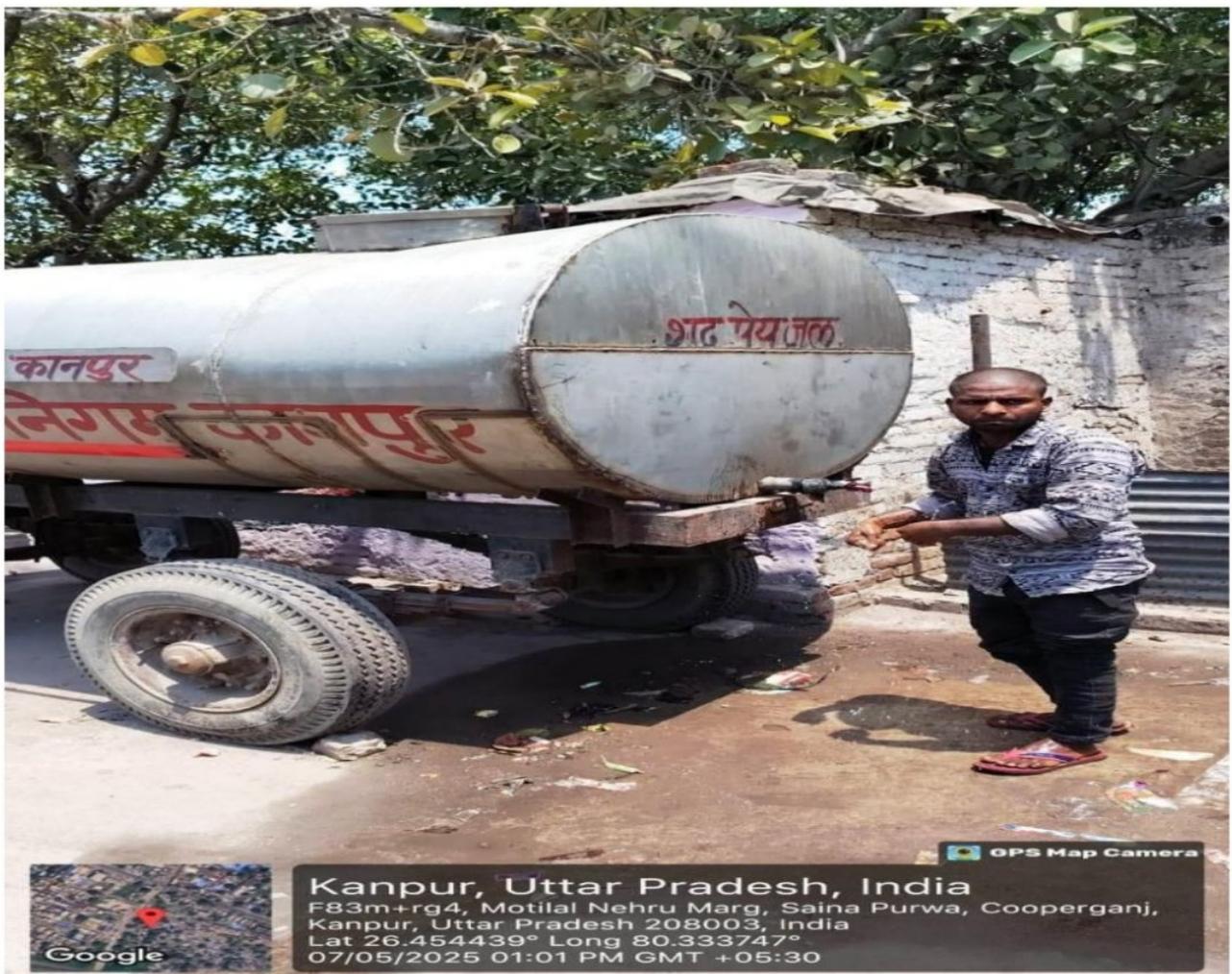


GPS Map Camera

Kanpur, Uttar Pradesh, India  
157, Anwarganj, Darshan Purwa, Kanpur, Uttar  
Pradesh 208012, India  
Lat 26.452991° Long 80.33646°  
07/05/2025 02:20 PM GMT +05:30

Google

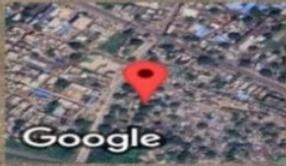
3672



3673



3674



Kanpur, Uttar Pradesh, India  
 F83m+rg4, Motilal Nehru Marg, Saina Purwa,  
 Cooperganj, Kanpur, Uttar Pradesh 208003, India  
 Lat 26.454468° Long 80.33379°  
 10/04/25 11:28 AM GMT +05:30

GPS Map Camera



Kanpur, Uttar Pradesh, India  
 1, Saina Purwa, Cooperganj, Kanpur, Uttar  
 Pradesh 208003, India  
 Lat 26.452476° Long 80.337654°  
 06/05/2025 05:50 PM GMT +05:30

GPS Map Camera

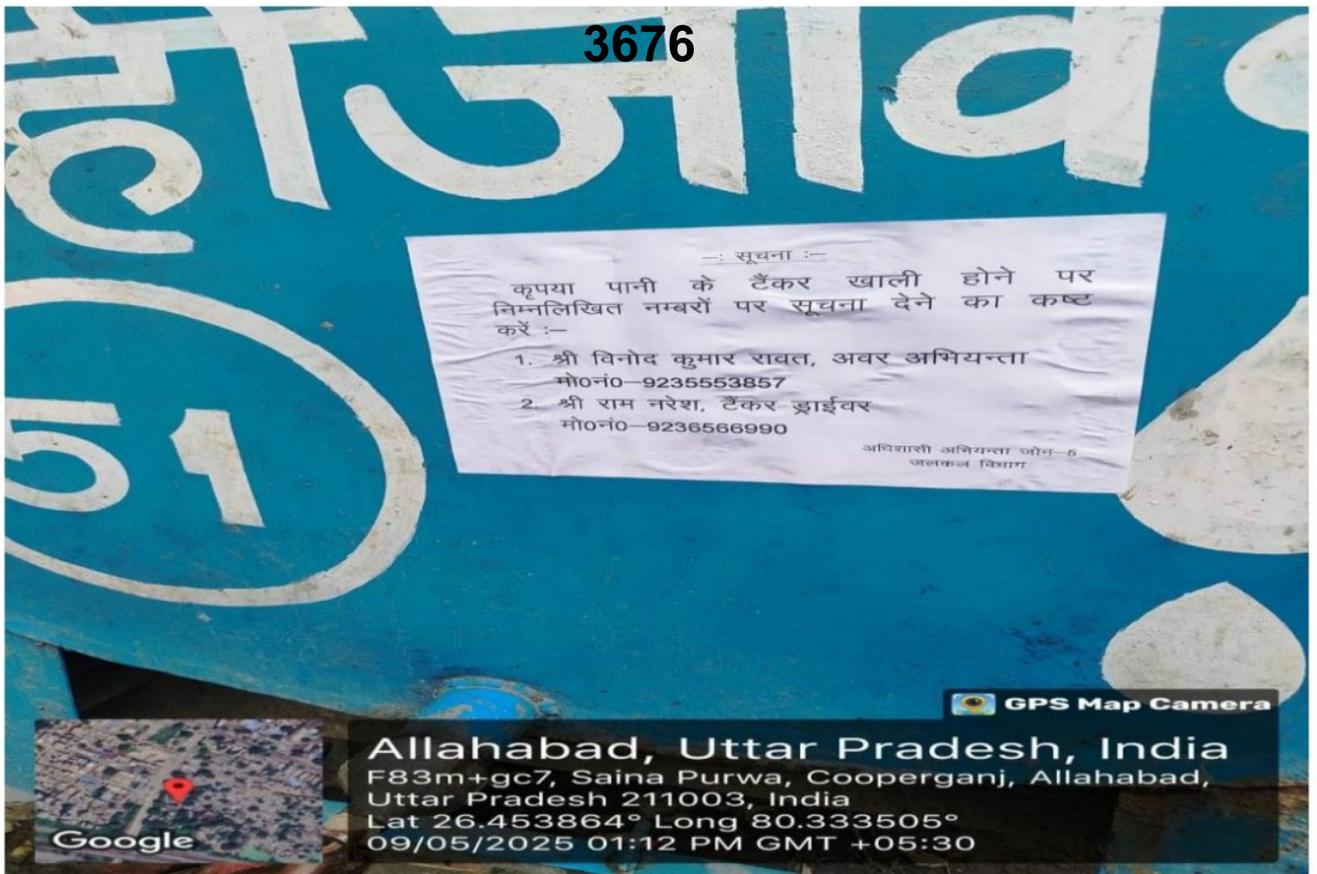
—: सूचना :—

कृपया पानी के टैंकर खाली होने पर निम्नलिखित नम्बरों पर सूचना देने का कष्ट करें :—

1. श्री विनोद कुमार रावत, अवर अभियन्ता  
मो०नं०—9235553857
2. श्री राम नरेश, टैंकर ड्राइवर  
मो०नं०—9236566990

अधिशासी अभियन्ता जोन-5  
जलकल विभाग

3676



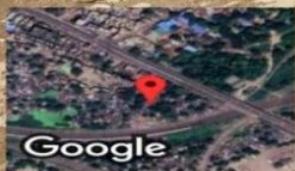
GPS Map Camera



**Allahabad, Uttar Pradesh, India**  
 F83m+gc7, Saina Purwa, Cooperganj, Allahabad,  
 Uttar Pradesh 211003, India  
 Lat 26.453864° Long 80.333505°  
 09/05/2025 01:12 PM GMT +05:30



GPS Map Camera



**Kanpur, Uttar Pradesh, India**  
 1, Saina Purwa, Cooperganj, Kanpur, Uttar  
 Pradesh 208003, India  
 Lat 26.452505° Long 80.337726°  
 09/05/2025 01:48 PM GMT +05:30

217

MARCH

MONDAY  
WK 12 DAY 079-286

20

STAGES / APPOINTMENTS

जल कल विभाग द्वारा  
प्राप्त मात्रा में नॉन-कॉन्क्रेट के  
मध्यम से नीचे का पानी दिया जा रहा है  
अभिषेक को. राखी मंडी

मो. गुप्ता  
8687399300

दि 10/4/25

TUESDAY  
WK 12 DAY 080-285

21

जल कल विभाग द्वारा  
हमारे यहां पानी के टैंकरों द्वारा पानी दिया जा रहा है  
जो हमें प्राप्त रूप से मिल रहा है

अभिषेक  
मो 9938734626

दि. 10/4/25

22 WEDNESDAY  
WK 12 DAY 081-284

MEETINGS / APPOINTMENTS

जल कल विभाग द्वारा प्राप्त मात्र से टैंकर  
से माह्राम से पानी का पिने का  
दिमा जा रहा है

सतोप कुमा

9559971139  
10/4/2025

जल कल विभाग  
द्वारा प्राप्त मात्र से टैंकर

23 THURSDAY  
WK 12 DAY 082-283

जल कल विभाग द्वारा प्राप्त मात्र से टैंकर  
से माह्राम से पानी का पिने का  
दिमा जा रहा है

सतोप कुमा

8808140475

10/4/2025

FRIDAY

24

WK 12 DAY 083-282

EVENTS / APPOINTMENTS

अफीम की ही बुराई मंडी हमारे घर के पास  
जल कल द्वारा पानी का टैंकर डेकी आ रहा है,  
जिससे हमको पीने का पानी प्राप्त हो रहा है।

आरकी

Mo 8808140475

दिनांक 10/4/25

SATURDAY

25

WK 12 DAY 084-281

अफीम की ही बुराई मंडी हमारे घर के पास  
जल कल द्वारा पानी का टैंकर प्रति दिन लगाया जाता  
है जिससे हम लोगों को पीने का पानी प्राप्त होता है

विजय पारमवान

8187629052

दिनांक. 12/4/25

SUNDAY 26

MARCH

20

27 MONDAY  
WK 13 DAY 086-279

नरम काल विभाग द्वारा प्राप्त मात में टेबल के द्वारा इमारत घर के सामने पानी बिछा जा रहा है। जिससे हम लोगों को पानी प्राप्त कर रहे हैं।

आफरी  
मो ७२०७६५९

7459862179  
दिनांक 12-4-25

28 TUESDAY  
WK 13 DAY 087-278

पलकाल विभाग द्वारा इमारत घर के सामने पानी का टकरा के परिप मीने का पाया पुस्त घर है। आक्राम कारा रासा मंडा

आपा  
सोनम

9569133198

दिनांक - 12-4-2025



31

FRIDAY

WK 13 DAY 090-275

MEETINGS / APPOINTMENTS

आफ़ेक के लिये राखी गयी है। अगली राह में  
 कालू का लडा के दुकान के सामने पुल के ल  
 विभाग द्वारा पुल के लिये दिनांक 19-4-2025  
 मिलने तक याना यान के काम बंद कर दिया है।

7238896042  
 दिनांक - 18-4-2025

01

SATURDAY

WK 13 DAY 091-274

हमारे घर के पास जल बालू पानी का पुली  
 टैंक के द्वारा पानी दी मिला रहा है। अफिम का वी रंख  
 मडा

नरेश कुमार  
 9336 771989  
 दिनांक 19-4-2025

02 SUNDAY

MONDAY

03

WK 14 DAY 093-272

MEETINGS / APPOINTMENT(S)

9  
10  
11  
12  
1  
2  
3  
4  
5  
6  
7

अफिस की डी राशी मण्डरी छावडा पुलीटण कालू कावडी  
के लुकरवा के सामने जल मूम दिवारा द्वारा पानी प्राप्त  
मात्रा में मिल रहा है।

राशि

80050500-8

राशि

अमीन चाव

8057472246

दिनांक 19-4-2025

TUESDAY

04

WK 14 DAY 094-271

9  
10  
11  
12  
1  
2  
3  
4  
5  
6  
7

हजार चालू कपाड जल मूम द्वारा पुलीटण कालू कावडी  
का टकर से मिल रहा है। सामान्य कोड शरका मंडी

राशि

पयू निवाडी

9369908546

दिनांक- 21-4-2025

8051050188

राशि

017

FRIDAY

WK 14 DAY 097-268

07

THINGS / APPOINTMENTS

अफिस कौटी बाबू मण्डी जलकल विभाग नगर निगम कामपुरव  
के दुकान पानी का टैकर दूधके पत्र के सामने लगाया जा रहा है/  
जिसके दूधकी प्राप्त मात्रा में पानी मिल रहा है/ जिसके पत्रके उपयोग  
में काम आ रहा है/

विकास

9889848884

दिनांक - 23/4/25

SATURDAY

WK 14 DAY 098-267

08

जलकल विभाग विभाग। वृषावृत्त प्राप्त मात्रा में पानी  
टैकर के माध्यम से पीने को पानी दिया जा रहा है/  
अफिस कौटी बाबू मण्डी

प्रिंस

7982025141

दिनांक 24/4/25

SUNDAY 09

10 MONDAY  
WK 15 DAY 100-265

अफीम कोठी राखी मंडी बालकम विभाग नवान निम्न  
कागपुत्र के दवरा पानी का टंकर पोप मूला  
मै पानी कि रखा टंकि से हम लोगो का  
गरेव काम मैजि उपयोग हो रहा है

निम्न

नूर अहमद

7380376384  
दिनांक 25-4-2025

HEBEPPEEP

इसके लिए - निम्न

11 TUESDAY  
WK 15 DAY 101-264

अफीम कोठी राखी मंडी बारह मीन के पास पुत्र टंकर आला  
है/ ~~बीन~~ का पावी मीन का प्रयोग करते है इस सभी  
उपयोग के लिए निम्न

इवमान बेवान

9307707842

निम्न

दिनांक 26-4-25

HEBEPPEEP

इसके लिए - निम्न

WEDNESDAY

12

MEETINGS / APPOINTMENTS

WK 15 DAY 102-263

अफाम कोठी शरवी मंठी जलकर विभाग नगन  
 निगम कानपुर के द्वारा हमारे घर के समाने पानी  
 के टैंक के द्वारा प्राप्त मात्रा में पानी दिया जा  
 रहा है जिससे हम लोग घरलू काम वा पिन के  
 काम मा रहा है।

मिना देवी

8726082612

दिनांक 27-4-25

THURSDAY

13

WK 15 DAY 103-262

जलकर विभाग द्वारा दुसरे यहाँ टैंक में  
 पानी दिया जा रहा है। जिससे हम लोग का पिन  
 का प्राप्त हो रहा है।

अमित साहू

8874885232

दिनांक 28-4-2025

## कार्यालय अधिशासी अभियन्ता जोन-5, जलकल विभाग, नगर निगम कानपुर

वार्ड नं0-06 कारवालोनगर के अर्न्तगत राखीमंडी अफीम कोठी में शुद्ध पेयजल एवं दैनिक घरेलू उपयोग हेतु प्रतिदिन लगाये जा रहे टैकरों का विवरण निम्नवत् है-

दिनांक- 22/11/20

कम0 सं0	टैकर का स्थल	स्थल के आस-पास निवासियों के नाम	मोबाईल नम्बर	हस्ताक्षर	टिप्पणी
1	झण्डा रोहण चौराहा कल्लू कबाड़ी की दुकान के सामने	श्रीमती अकिंता साहू	8874885232	अकिंता साहू	
		श्री आकाश नागर	7459862179	आकाश नागर	
		श्री अजीत	9682028196	अजीत	
		श्रीमती मीना देवी	8726082612	मीना देवी	
2	अफीम कोठी राखीमंडी जगू बाबा मंदिर	श्री दिनेश	9936734626	दिनेश	
		श्री राजेश	8887597652	राजेश	
		श्री लोकेश शुक्ला	9935241491	लोकेश शुक्ला	
		श्री राजू द्विवेदी		राजू द्विवेदी	
3	राखीमंडी हरि ठेकेदार की दुकान के सामने	श्री हरी प्रसाद	9519732890	हरी प्रसाद	
		श्री नरेन्द्र कुमार	9336771989	नरेन्द्र कुमार	
		श्री कमलेश	9335446730	कमलेश	
		श्री राहुल		राहुल	
4	रेलवे ग्राउण्ड के अन्दर	श्री विजय पासवान	8187629052	विजय	
		श्री दीपक	6393717694	दीपक	
		श्री जीतू	9140280368	जीतू	
		श्री अरमान		अरमान	
5	पप्पू तिवारी परचून की दुकान के सामने	श्री पप्पू तिवारी	9369908540	पप्पू तिवारी	
		श्री चन्दन	9648799160	चन्दन	
		श्री रामबाबू	9839600105	रामबाबू	
		श्री मो0 निसार	9598969272	निसार	
6	रोहित के दुकान के सामने	श्री रोहित	9026702068	रोहित	
		श्री राजू	8810901232	राजू	
		श्री प्रिंस	7992025141	प्रिंस	
		श्रीमती पूजा	7860036021	पूजा	

कम0 सं0	टैकर का स्थल	स्थल के आस-पास निवासियों के नाम	मोबाईल नम्बर	हस्ताक्षर	टिप्पणी
7	राखीमंडी जल निगम पम्प हाउस के पास	श्री विकास बाजपेई	9889848884	विकास	
		श्री वसीम		वसीम	
		श्री शमशाद	8127602155	शमशाद	
8	रियाज भाई के गोदाम के सामने	श्री सुखपाल	7087048699	सुखपाल	
		श्री तौफीक खान	9696553837	तौफीक	
		मामा	9795060710	मामा	
		श्री सहजाद	8756408364	सहजाद	
9	राखी मंडी बारा मासी कालोनी	श्री नूर अहमद	7380976384	नूर अहमद	
		श्री इरफान खान	9307707842	इरफान खान	
		श्री अफरोज खान	9696956408	अफरोज खान	
		श्री रिजवान खान	9076777643	रिजवान खान	
		श्री सोनू यादव	9140761854	सोनू यादव	
10	राखी मंडी धनीराम के मकान के सामने	श्रीमती आरती	8808140475	आरती	
		श्रीमती रजनी	7007211726	रजनी	
		श्रीमती सोनम	6388838410	सोनम	
		श्री राकेश सिंह	8931935044	राकेश सिंह	

3688



GPS Map Camera



Google

**Kanpur, Uttar Pradesh, भारत**

F83m+rg4, Motilal Nehru Marg, Saina Purwa, Cooperganj, Kanpur, Uttar Pradesh 208003, भारत  
Lat 26.454487° Long 80.333801°  
25/04/2025 02:14 PM GMT +05:30



GPS Map Camera



Google

**कानपुर, उत्तर प्रदेश, भारत**

57, सेना पूर्वा, कुपेर्गज, कानपुर, उत्तर प्रदेश 208003, भारत  
Lat 26.453929° Long 80.334375°  
09/04/2025 06:29 PM GMT +05:30

कार्यालय 3689 बन्धक  
जलकल विभाग नगर निगम, कानपुर

पत्रांक-जलकल/ 533 /GMS-612/2025-26

दिनांक- 22-05-2025

सेवा में,  
क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
कानपुर।

**विषय:** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No 985/2019 (IA No 568/2024) WITH Original Application No 986/2019 With Original Application No 528/2023 (I. A. No. 261/2025) With Original Application No. 934/2024 में पारित मा० अधिकरण के आदेशों दिनांक 08.04.2025 के अनुपालन में amicus curae द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग उ०प्र० द्वारा दाखिल की गयी रिपोर्ट दिनांक 17.03.2025 के अवलोकनोपरान्त मा० अधिकरण में प्रस्तुत Observations दिनांक 16.05.2025 में Water supply से सम्बन्धित बिन्दुओं पर रिपोर्ट सूचना पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध कराये जाने के सम्बंध में।

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A. No-985/2019 (IA No-568/2024) WITH Original Application No-986/2019 With Original Application No-528/2023 (IA No- 261/2025) With Original Application No-934/2024 में पारित मा० अधिकरण के आदेश दिनांक-08.04.2025 का अनुपालन सुनिश्चित किये जाने हेतु प्रेषित ई-मेल दिनांक-19.05.2025 के द्वारा Water supply से सम्बन्धित बिन्दुवार रिपोर्ट/सूचना उपलब्ध कराये जाने के सम्बंध में अवगत कराया गया है।

उक्त के क्रम में जलकल विभाग नगर निगम, कानपुर द्वारा Water supply से सम्बन्धित बिन्दुओं पर सूचना पूर्व में प्रेषित की गई थी जिसकी प्रति पुनः संलग्न कर प्रेषित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

  
(आनन्द कुमार त्रिपाठी)

महाप्रबन्धक  
जलकल विभाग, नगर निगम,  
कानपुर

प्रतिलिपि:-निम्नलिखित को सूचार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. नगर आयुक्त महोदय, नगर निगम, कानपुर।
2. पत्रावली हेतु।

  
महाप्रबन्धक  
जलकल विभाग, नगर निगम,  
कानपुर

महाप्रबन्धक महोदय,  
जलकल विभाग नगर निगम, कानपुर। **3690**

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No 985/2019 (IA No 568/2024) WITH Original Application No 986/2019 With Original Application No 528/2023 (I. A. No. 261/2025) With Original Application No. 934/2024 में पारित मा0 अधिकरण के आदेशों दिनांक 08.04.2025 के अनुपालन में amicus curae द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग उ0प्र0 द्वारा दाखिल की गयी रिपोर्ट दिनांक 17.03.2025 के अवलोकनोपरान्त मा0 अधिकरण में प्रस्तुत Observations दिनांक 16.05.2025 में Water supply से सम्बन्धित बिन्दुओं पर रिपोर्ट सूचना पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को 03 कार्य दिवस में प्रत्येक दशा में उपलब्ध कराने का कष्ट करें।

कृपया उपरोक्त विषयक अवगत कराना है कि संलग्न पत्र में कानपुर नगर के अन्तर्गत निम्न क्षेत्रों में सर्वे के दौरान भूगर्भ जल दूषित पाया गया है। उक्त के क्रम में वाटर सप्लाई से सम्बन्धित निम्न बिन्दुओं पर की गई कार्यवाही के सम्बंध में अनुपालन आख्या निम्नवत् है—

क्रम संख्या	क्षेत्र/स्थल	अनुपालन आख्या
<b>DM Kanpur Nagar</b>		
1	रेलवे कालोनी, राखीमंडी अफीम कोठी	अवगत कराना है कि उक्त सन्दर्भित क्षेत्र की विस्तृत आख्या पूर्व में पत्रांक जलकल/397/जी0एम0एस0-672/2025-26 दिनांक 13 मई, 2025 के द्वारा प्रेषित की जा चुकी है।
2	जूही बम्बूरहिया	अवगत कराना है कि उक्त सन्दर्भित क्षेत्र की विस्तृत आख्या पूर्व में पत्रांक जलकल/397/जी0एम0एस0-672/2025-26 दिनांक 13 मई, 2025 के द्वारा प्रेषित की जा चुकी है।
3	राखीमंडी नियर जूही बम्बूरहिया	
4	नौरैयाखेड़ा	अवगत कराना है कि नौरैयाखेड़ा क्षेत्र में पूर्व से ही पेयजल लाइन बिछी हुई है। उक्त पेयजल लाइन में दादानगर जोनल पम्पिंग स्टेशन के माध्यम से सतही जल उपलब्ध कराकर जलापूर्ति व्यवस्था सुचारु रूप से की जा रही है। वर्तमान में नागरिकों को शुद्ध पेयजल प्राप्त हो रहा है, तथा क्षेत्रवासियों द्वारा शुद्ध पेयजल प्राप्त होने के सम्बन्ध में संतुष्टि पत्र भी दिया गया है। (संलग्नक-1)
5	तेजाब मिल	अवगत कराना है कि तेजाब मिल कैम्पस कानपुर विकास प्राधिकरण द्वारा विकसित क्षेत्र है। उक्त क्षेत्र की पेयजलापूर्ति व्यवस्था जलकल विभाग को हस्तान्तरित है। क्षेत्र में 01 नग डीप बोर नलकूप अधिष्ठापित है। उक्त नलकूप से ओ.एच.टी. को भरकर क्षेत्र में ओ.एच.टी. के माध्यम से जलापूर्ति सुचारु रूप से की जा रही है तथा तेजाब मिल कैम्पस में एकत्र पानी के नमूनों को जलकल विभाग की लैब में परीक्षणोपरान्त पानी में क्रोमियम की मात्रा शून्य पायी गई तथा पानी पीने योग्य पाया गया है। (संलग्नक-2) अतः उपरोक्तानुसार क्षेत्रीय नागरिकों को शुद्ध पेयजल सुचारु रूप से प्राप्त हो रहा है।



(नबीला खान)

अधिशाली अभियन्ता जोन-3  
जलकल विभाग नगर निगम, कानपुर



(रामेन्द्र पाण्डेय)

अधिशाली अभियन्ता जोन-5  
जलकल विभाग नगर निगम, कानपुर





कुसमा देवी 9044048070  
 मेरे यहाँ पानी दो समय सुबह  
 शाम माता जी 153A गिरिया रस्ता

नरेंद्र 9 उमर यहाँ पानी सुबह  
 शाम माता जी 8303341597 गिरिया (149)  
 गिरिया रस्ता

उमर घर में पानी माता जी  
 सुबह और शाम 152 गिरिया रस्ता  
 मोनू 7525886076

 जल कल विभाग, नगर निगम कानपुर

9 उमर पानी सुबह शाम माता जी  
 जी कुबट सिंह 9621486913  
 157-8-9 गिरिया रस्ता

पानी सुबह शाम माता जी  
 मोनू 158-8

उमरको पानी सुबह शाम  
 गिरिया जी राज बहादुर  
 गिरिया 159 J  
 9170083068 गिरिया रस्ता

 जल कल विभाग, नगर निगम कानपुर

११  
 मरे यहा सुबह शाम पानी  
 आता है

म.नं-६८ राकेश शाह  
 गिरिया रवेडा ९९३६०३६५७९

११  
 मरे घर मे सुबह शाम दो टपमे  
 पानी आता है

म.नं-६८४ श्रीम प्रकाश शाह  
 गिरिया रवेडा ९१८८९६२८९०

हमे पानी दो समय मिलता है  
 सुबह और शाम

म.नं-११ गिरिया रवेडा मांवेणनी सेन्स  
 ९६७०००१३७३



जल कल विभाग, नगर निगम कानपुर

**LABORATORY**  
**JALKAL VIBHAG NAGAR NIGAM , KANPUR**  
**ANALYTICAL TEST REPORT OF DRINKING WATER**

DATE OF SAMPLING -18/05/25  
 SOURCE OF SAMPLE-रोजाम मिल कालोनी  
 SAMPLE COLLECTION BY-

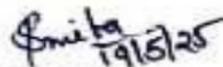
**PHYSICAL – CHARACTERISTICS**

PARAMETERS	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE	नलकूप रोजाम मिल कालोनी	मकान नं० 328 रोजाम मिलकालोनी
			1	2
1	2	3	1	2
APPEARANCE (VISUAL)	-	-	clear	clear
TEMPERATURE °C	-	-	-	-
COLOUR ,HAZEN UNITS ,MAX ,	5	15	colourless	colourless
TURBIDITY, NTU , MAX	1	5	0.9	3.8
PH	6.5 TO 8.5	NO RELAXATION	7.9	7.7

**CHEMICAL – CHARACTERISTICS**  
 ( ALL VALUES IN Mg/L )

PARAMETERS	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE		
			1	2
1	2	3	1	2
TOTAL DISSOLVED SOLIDS MAX	500	2000	640	660
TOTAL ALKALINITY AS CaCO <sub>3</sub> MAX	200	600	328	330
P- ALKALINITY AS CaCO <sub>3</sub> MAX	-	-	Nil	Nil
TOTAL HARDNESS AS CaCO <sub>3</sub> MAX	200	600	102	94
OXYGEN ABSORBED FROM KMNO <sub>4</sub> IN 3 HRS AT 37°C. MAX	1.0	NO RELAXATION	0.6	0.8
CALCIUM AS Ca <sup>++</sup> MAX	75	200	26.4	28
MAGNESIUM AS Mg <sup>++</sup> MAX	30	100	8.748	5.832
CHLORIDES AS Cl <sup>-</sup> MAX	250	1000	133	136
SULPHATES AS SO <sub>4</sub> <sup>-</sup> MAX	200	400	152	176
NITRATES NO <sub>3</sub> <sup>-</sup> MAX	45	NO RELAXATION	Traces	Traces
NITRITES AS N MAX	Nil	NO RELAXATION	Nil	Nil
CHROMIUM AS Cr <sup>+++</sup> MAX	0.05	-	Nil	Nil
IRON AS Fe MAX	0.3	NO RELAXATION	0.3	0.3
FLUORIDES AS F <sup>-</sup> MAX	1.0	1.5	0.1	0.1
RESIDUAL FREE CHLORIDE MIN	0.2	1.0	1.0	0.2
ARSENIC (as As)	0.01	0.05	0.01	0.01

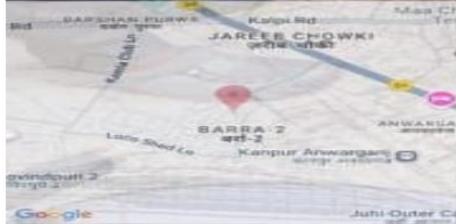
**REMARK-** Both water are potable.

  
 Smita  
 19/05/25  
 Chemist  
 Jal Kal Vibhag Nagar Nigam Kanpur

3696



	Decimal	DMS
Latitude	26.457851	26°27'28" N
Longitude	80.322858	80°19'22" E
2025-05-19(Mon)		18:19



	Decimal	DMS
Latitude	26.457979	26°27'28" N
Longitude	80.323169	80°19'23" E
2025-05-19(Mon)		18:30

3697

